

IN THE COURT OF SH. RUPINDER SINGH DHIMAN, CIVIL JUDGE -06,
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.

CS SCJ No.
Baby Saina Kapoor & Another
Vs.
Amit Kapoor & Another

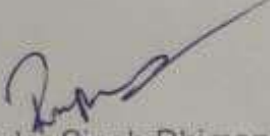
22.06.2020

Fresh suit for permanent injunction received by way of assignment. It be checked and registered.

Present:- None.

The present suit has been received through e-filing facility. As per the reader, counsel for plaintiff is not available today for videoconferencing and has requested for tomorrow's date i.e. 23.06.2020.

Accordingly at the request of counsel for plaintiff, put up for consideration on **23.06.2020 at 12.30pm.**


(Rupinder Singh Dhiman)
Civil Judge -06 (Central)/THC
Delhi/22.06.2020